

NOTICE

In partial modification to the judicial assignment of the High Court of Bombay at Goa, which has come into effect from 4th June 2018, it is hereby notified for the information of the Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice is pleased to approve following partial modification with effect from Monday, 6th August 2018 :

The Hon'ble Shri. Justice S.S.KEMKAR AND The Hon'ble Shri Justice N. M. JAMDAR Commercial Appellate Division Bench	For admission, hearing and order matters therein :- (A) All Civil Writ Petitions. (B) All Public Interest Litigations. (C) All other Civil work. (D) All Criminal Writ Petitions. (E) All Criminal Appeals. (F) All other Criminal work.
--	--

High Court, Appellate Side
Bombay.

By order

Sd/-

Date : 3rd August 2018

(Ajit N. Mare)
Registrar (Judl-I)